



NOTIFICATION No. 72 / 2019

I

The Hon'ble The Chief Justice is pleased to make the following appointment in the Madurai Bench of Madras High Court, Madurai :

Tmt. T.V.Thamilselvi, Principal District Judge, Pudukkottai, is transferred and posted on Other Duty as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai, vice Thiru.G.Ilangovan, transferred.

II

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below :

S.No.	Name and Designation (1) Thiru./Tmt./Selvi.	Transferred and posted as (2)
1	B.Sarodjiny Devy, Principal District Judge, Villupuram.	Chief Judge, Court of Small Causes, Chennai in the existing vacancy.
2	G.Ilangovan, Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.	Principal District Judge, Pudukkottai vice Tmt.T.V.Thamilselvi, transferred.
3	S.Ananthi, Principal District Judge, Vellore	Principal District Judge, Villupuram vice Tmt.B.Sarodjiny Devy, transferred.
4	A.Kayalvizhi, Principal District Judge, Ramanathapuram.	Additional District Judge (Fast Track Court), Kancheepuram in the existing vacancy.
5	G.Mahizhenthii, Sessions Judge, Mahalir Neethimandram, Tiruchirappalli	Chairman, Permanent Lok Adalat, Nagercoil, in the exiting vacancy.
6	M.Pitchammal, Chairman, Permanent Lok Adalat, Tiruvallur.	Chairman, Permanent Lok Adalat, Coimbatore, in the exiting vacancy.
7	S.Selva Sundari, Presiding Officer, Principal Labour Court, Vellore.	Principal District Judge, Vellore vice Tmt.S.Ananthi, transferred.

S.No.	Name and Designation (1) Thiru./Tmt./Selvi.	Transferred and posted as (2)
8	R.Shanmuga Sundaram, II Additional District Judge, Cuddalore @ Chidambaram.	Principal District Judge, Ramanathapuram vice Tmt.A.Kayalvizhi, transferred.
9	D.Lingeshwaran, Sessions Judge, Mahila Court,Cuddalore.	Principal District Judge, Perambalur in the existing vacancy.
10	J.Flora, Presiding Officer, Principal Labour Court, Coimbatore.	Sessions Judge, Mahalir Neethimandram, Madurai in the existing vacancy.
11	A.Mohamed Jiyaputheen, II Additional District Judge, Tiruppur.	II Additional District Judge, Vellore @ Ranipet in the existing vacancy.
12	P.Benjamin Joseph, VI Additional Judge, City Civil Court, Chennai.	Additional District Judge (Fast Track Court), Kumbakonam, vice Thiru.Pa.U.Chemmal, transferred.
13	B.Rajavel, VI Additional District Judge, Madurai.	II Additional District Judge, Thanjavur in the existing vacancy.
14	K.Babu, Special Judge, Special Court under TNPID Act, Coimbatore.	II Additional District Judge, Villupuram @ Tindivanam in the existing vacancy.
15	A.Subramanian, Judge, Family Court, Sivagangai.	XV Additional Judge, City Civil Court, Chennai vice Thiru.S.Purushothaman, transferred.
16	S.Purushothaman, XV Additional Judge, City Civil Court, Chennai.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dindigul vice Thiru.K.Karunanithi, transferred.
17	K.Karunanithi, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dindigul	I Additional District Judge (PCR), Thanjavur vice Thiru.K.Poorna Jeya Anand, transferred.
18	K.Poorna Jeya Anand, I Additional District Judge (PCR), Thanjavur.	IV Additional District Judge, Coimbatore, vice Tmt.J.Sridevi, transferred.
19	Pa.U.Chemmal, Additional District Judge (Fast Track Court), Kumbakonam.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Sivagangai in the existing vacancy.
20	R. Vijayakumari, Sessions Judge, Mahalir Neethimandram, Salem.	Additional District Judge, Krishnagiri, in the existing vacancy.

S.No.	Name and Designation (1) Thiru./Tmt./Selvi.	Transferred and posted as (2)
21	P.Elango, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Namakkal.	III Additional District Judge, Salem vice Tmt.S.Ezhil, transferred.
22	S.Ezhil, III Additional District Judge, Salem.	Sessions Judge, Special Court for Exclusive trial of cases registered under SC/ST (POA) Act, Villupuram in the existing vacancy.
23	S.Muruganatham, IX Additional Judge (CBI Cases), City Civil Court, Chennai.	Sessions Judge, Mahalir Neethimandram, Salem vice Tmt.R.Vijayakumari, transferred.
24	D.V.Aanand, IV Additional District Judge, Erode @ Bhavani.	VI Additional Judge, City Civil Court, Chennai, vice Thiru. P.Benjamin Joseph, transferred.
25	T.V.Anilkumar, Additional District Judge (Fast Track Court), Paramakudi.	VII Additional Judge, City Civil Court, Chennai in the existing vacancy.
26	S.Devanathan, Additional District Judge (Fast Track Court), Arani.	II Additional District Judge (PCR), Tirunelveli, in the existing vacancy.
27	A.Paramaraj, II Additional District Judge, Tiruvallur @ Poonamallee.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dharmapuri, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 30.04.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**



